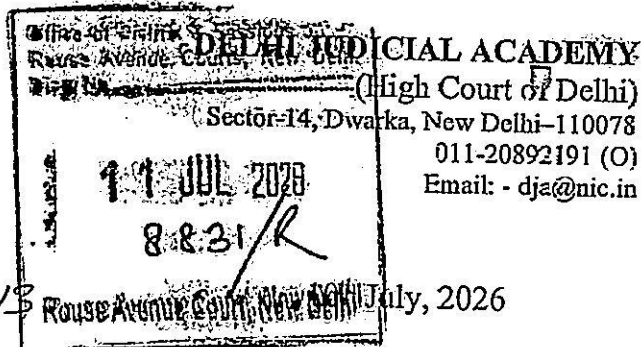


Mohd. Farrukh,
D.H.J.S
Director (Administration)

1174
11/07/2026



No. DJA/Trg./Mental Healthcare/P3/2067/2026/3213

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, East, KKD
5. The Ld. Principal District & Sessions Judge, North-East, KKD
6. The Ld. Principal District & Sessions Judge, North, Rohini
7. The Ld. Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC
8. The Ld. Principal District & Sessions Judge, New Delhi, PHC
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD
10. The Ld. Principal District & Sessions Judge, South-West, Dwarka
11. The Ld. Principal District & Sessions Judge, South-East, Saket
12. The Ld. Principal District & Sessions Judge, West, THC

Sub.: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/Municipal Magistrates/ JMFC (Digital Traffic Court)/Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police.

Respected Madam/Sir,

As per the Training Calendar 2026, the Delhi Judicial Academy shall be conducting a half day 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/Municipal Magistrates/ JMFC (Digital Traffic Court)/Relieving), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 31st July, 2026 from 02:15 PM to 05:00 PM through virtual mode using Cisco Webex Online Meeting platform.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A.

The meeting link for joining the Orientation Course online through Cisco WebEx, is mentioned below:

<https://dhcdja.webex.com/meet/djadelhi1>

Meeting Number: 25159556848

No password

Judicial Branch

C
P.D. SJ / RADC/NO
11/07/26

Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at Annexure 'A') to attend the aforesaid programme on 31.07.2026 by using the above mentioned meeting link.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 31st July, 2026 in the post lunch, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

It is further requested that the nominated Judicial Officers be instructed to ensure their mandatory attendance and punctuality in the programme. The attendance record shall be submitted to the Hon'ble High Court of Delhi upon conclusion of the programme.

With regards,



Yours faithfully,

(Mohd. Farrukh)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2026/ 8517 - 8525/D

Dated : 13.07.2026

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Sh. Paras Dalal, ACJM-01, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to the Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)

Officer In-charge (Judl.)

for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

**Nomination List for Judicial Officers for
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for
CJMs/ACJMs/JMFCs (including all i.e., General/Mahila Court/NI Act/JMFC (Digital
Traffic Court)/Relieving) (1/4th of Total Strength), Public Prosecutors of these Courts,
Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police
(ALPHABETICALLY)**

on

31st July, 2026

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Aakash Mohan Singh	JM First Class	12	Central	THC
2	Mr. Aakash Sharma	JM First Class	3	North	Rohini
3	Mr. Abhinav Singh	JM First Class	1	North-West	Rohini
4	Ms. Aditi Rao	JM First Class	13	South-West	Dwarka
5	Ms. Akanksha Singh	JM First Class (NI Act)	2	New Delhi	PHC
6	Mr. Akhil Malik	JM First Class	6	South-East	Saket
7	Mr. Amit Rana	JM First Class	6	East	KKD
8	Ms. Anamika	JM First Class (Mahila Court)	6	West	THC
9	Mr. Ankit Solanki	Relieving JMFC/Civil Judge		North	Rohini
10	Mr. Ankur Panghal	JM First Class	5	West	THC
11	Ms. Anuradha Jindal	ACJM		North-West	Rohini
12	Ms. Aradhana	JM First Class (NI Act)	9	Central	THC
13	Ms. Archita Garg	JM First Class (NI Act)	6	South	Saket
14	Mr. Ashish Kumar Meena	JM First Class	4	Shahdara	KKD
15	Mr. Azad Sehrawat	JM First Class (NI Act)	3	South-West	Dwarka
16	Mr. Charan Salwan	JM First Class	1	New Delhi	PHC
17	Mr. Danveer	JM First Class (NI Act)	4	Central	THC
18	Ms. Deeksha Rao	Municipal Magistrate		South-West	Dwarka
19	Ms. Deepali Srivastava	ACJM		South-West	Dwarka
20	Ms. Deepika Yadav	Relieving JMFC/Civil Judge		South-West	Dwarka
21	Ms. Disha Langan	JM First Class (Mahila Court)	5	West	THC
22	Ms. Disha Singh	JM First Class (Mahila Court)	2	North	Rohini
23	Ms. Divya Arora	JM First Class (Mahila Court)	1	South-West	Dwarka
24	Ms. Ebbani Aggarwal	JM First Class (Mahila Court)	3	South-West	Dwarka
25	Mr. Gaurav Katariya	JM First Class	7	North-West	Rohini
26	Mr. Gaurav Ujjwal	JM First Class (NI Act)	1	West	THC
27	Ms. Helly Fur Kaur	JM First Class (Mahila Court)	5	West	THC
28	Ms. Isra Zaidi	JM First Class	4	North-East	KKD
29	Ms. Kanika Agarwal	JM First Class (Mahila Court)	2	Shahdara	KKD
30	Ms. Kanika Handa	JM First Class (Mahila Court)	2	South-East	Saket
31	Mr. Kartik Taparia	JM First Class	6	Central	THC
32	Mr. Kashish Bajaj	JM First Class (Digital Traffic Court)		North-West	Rohini

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
33	Ms. Kritika Jain	JM First Class	3	South-West	Dwarka
34	Mr. Kunal Soni	JM First Class (Digital Traffic Court)		East	KKD
35	Ms. Lydia Francisca Kerketta	JM First Class (NI Act)	7	South-West	Dwarka
36	Ms. Nandini Garg	JM First Class (Digital Traffic Court)		South-East	Saket
37	Dr. Neha Kheria	JM First Class	2	North	Rohini
38	Ms. Nidhi Bala	JM First Class	5	Central	THC
39	Ms. Nirmala Singh	JM First Class	5	South	Saket
40	Ms. Nitika	JM First Class (NI Act)		North-West	Rohini
41	Mr. P. Bhargav Rao	JM First Class	5	East	KKD
42	Ms. Pallavi Tyagi	JM First Class	7	South-West	Dwarka
43	Mr. Paras Dalal	ACJM	1		Rouse Avenue
44	Ms. Payal Singal Dhall	JM First Class	9	Central	THC
45	Ms. Pooja Yadav	JM First Class (Mahila Court)	3	Central	THC
46	Ms. Poonam Singh	JM First Class (NI Act)	4	West	THC
47	Ms. Poorva Mehra	JM First Class (NI Act)	1	South-East	Saket
48	Mr. Rahul Saini	JM First Class	8	Shahdara	KKD
49	Ms. Renu	JM First Class	10	West	THC
50	Ms. Renu Chaudhary	ACJM (Special Acts)		Central	THC
51	Mr. Sanyam Jain	JM First Class	4	North-West	Rohini
52	Ms. Seema Nirmal	JM First Class	9	South-East	Saket
53	Ms. Sheetal Rani	JM First Class	12	West	THC
54	Ms. Shikha Chahal	JM First Class (Mahila Court)	1	South	Saket
55	Mr. Shiva Parashar	JM First Class (NI Act)	4	South	Saket
56	Mr. Shivam Gupta	Relieving JMFC/Civil Judge		New Delhi	PHC
57	Ms. Shruti Sharma-I	JM First Class (NI Act)	2	South-East	Saket
58	Ms. Shubhangi Srivastava	JM First Class (NI Act)	5	South-East	Saket
59	Mr. Siddhant Sihag	ACJM	2	New Delhi	PHC
60	Mr. Snehil Sharma	JM First Class (NI Act)	1	New Delhi	PHC
61	Ms. Sonam Singh-II	JM First Class (Mahila Court)	1	East	KKD
62	Ms. Sonika	JM First Class (Mahila Court)	2	North-East	KKD
63	Mr. Sukhjeet Singh	JM First Class	6	South	Saket
64	Ms. Surabhi Rastogi	JM First Class (NI Act)	1	South-West	Dwarka
65	Ms. Swayam Siddha Tripathy	JM First Class	2	South-West	Dwarka
66	Ms. Tanya Bamniyal	CJM		North-East	KKD
67	Ms. Tapasya Agarwal	CJM		South-East	Saket
68	Ms. Tuhina Mardi	Relieving JMFC/Civil Judge		South	Saket
69	Mr. Vaibhav Garg	JM First Class	11	Central	THC
70	Ms. Vijayshree Rathore	JM First Class	5	New Delhi	PHC